

To,

The Chief Executive Officer,

M/s Escotel Mobile Communications Ltd.,

A-36, Mohan Cooperative Industrial Estate,

Mathura Road,

New Delhi –110044

**Sub: Directive under Section 13 of TRAI (Amendment) Act 2000 for handing over/ taking over of Cellular long distance traffic originating and terminating traffic in Haryana to M/s BTSOL who do not have a POP in Haryana telecom Circle**

This has reference to our letter of even no. dated 24<sup>th</sup> September 2002 addressed to the Chief Executive Officer of M/s BTSOL and copy to you.

2. Vide this letter, we had brought to your notice the violation by M/s BTSOL of NLD license clause no. 2.2 (c) which stipulates that the inter-circle long distance traffic shall be handed/taken over at the Point of Presence (POP) situated in LDCA at the location of origination/ termination Gateway Mobile Switching Centre (MSC) or Mobile Switching Centre in a circle.

3. The violation of the license agreement was brought to the notice of M/s BTSOL on 31.05.2002. M/s BTSOL had agreed to set up a POP by September 2002 at Sonapat in Haryana i.e. at the location of Gateway MSC of your network as required under the NLD License Agreement. Keeping the consumer's interest in view, the Authority, as a special case, had permitted M/s Escotel / BTSOL to continue with the existing traffic routing and interconnection arrangement upto September 2002. It was made clear vide our letter of even no. dated 24<sup>th</sup> September 2002 that if

POP is not set up at Sonapat by September 2002 then BTSOL shall not be permitted to continue their NLD services for picking up/ delivering cellular traffic in Haryana Circle.

4. BTSOL has not set up a POP at Sonapat by September 2002 and thus continues to violate both Licence Agreement as well as directions from the Authority on the issue. Therefore, the Authority under Section 13 of TRAI (Amendment) Act, 2000 hereby directs that Escotel should stop handing over/ taking over inter-circle cellular traffic to/ from BTSOL. Handing over/ taking over of traffic may be resumed as soon as M/s BTSOL sets up a POP in Haryana.

5. Presently BSNL, the incumbent national long distance operator has a POP in Haryana Circle. The originating and terminating NLD traffic of your network presently being routed through BTSOL POP located in Punjab circle may be diverted to BSNL's network in Haryana.

This issues with the approval of the Authority.

**(Rajendra Singh)**

**Advisor (MN)**

**Copy to**

1. The CEOs of All CMSPs:- They are directed to ensure that long distance STD traffic originating in their network and terminating in Escotel's cellular network in Haryana circle is not handed over to Ms/ BTSOL till they set up a POP in Haryana Telecom Circle.

2. CEO of M/s Bharti Telesonic Limited :- He is directed to ensure that his NLDO network does not pick up the traffic from other circles which is terminating in Escotel's cellular network in Haryana circle.
3. Mr. K.S.Guliani, DDG (Regln.), BSNL : For information and necessary action. This refers to the discussions the undersigned had with you on 9.10.2002. Necessary augmentation of link capacity, if required, between BSNL's long distance network in Haryana and M/s Escotel Gateway MSC should be completed immediately so that the customers do not face any congestion in the network and the interconnecting operators meet the specified grade of service.
4. Aircel Digilink India Limited: With reference to their letters for information.
5. DDG (VAS), DOT: For information & necessary action as deemed fit.

**(Rajendra Singh)**  
**Advisor (MN)**